

ITEM NO.50

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 197-198/2021

THE STATE OF U.P.

Appellant(s)

VERSUS

RAGHAVENDRA PRATAP SINGH @ PANKAJ SINGH

Respondent(s)

Date : 24-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.

For Respondent(s)

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. Amit Pandey, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Criminal Appeal No(s). 197-198/2021

Sole respondent in Criminal Appeal No. 197/2021 has
filed counter affidavit.

Appeal has been abated against the sole respondent (dead)
in Criminal Appeal No. 198/2021, in terms of order dated
24.9.2021 passed by the Hon'ble Judge in Chambers.

contd....

Original records have been received from the High Court and Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar